

**Central Administrative Tribunal
Madras Bench**

OA/310/00137/2014

Dated Monday the 18th day of March Two Thousand Nineteen

P R E S E N T

Hon'ble Mr. T.Jacob, Member(A)

1. V.Kannan
2. S.Saravanan
3. M.Udayakumar
4. V.Mohanraj
5. G.Dhananchezian
6. M.Sakthivel
7. A.Choulhameed
8. K.Venkatesan
9. E.Elumalai
- 10.G.Vinayagam
- 11.G.Kumaran
- 12.R.Karthikeyan
- 13.J.Gnanam
- 14.K.Udayasingh
- 15.S.Manikandan
- 16.D.Ommourougane
- 17.S.Marikannubharathi
- 18.S.Pannir Selvam
- 19.A.Albert Raj
- 20.I.Rajendiran .. Applicants

By Advocate **M/s.K.Premkumar**

Vs.

1. Jawaharlal Nehru Institute of Post Graduate Medical Education & Research rep by its Director, Dhanvantri Nagar, Puducherry 605 006.

2. The Deputy Director (Administration),
Jawaharlal Nehru Institute of Post Graduate Medical
Education & Research,
Dhanvantri Nagar,
Puducherry 605 006. .. Respondents

By Advocate **Mr.M.T.Aruman**

ORAL ORDER

[Pronounced by Hon'ble Mr.T.Jacob, Member(A)]

No representation for the applicant. Counsel for the respondents present. It was noted on the last hearing on 22.2.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'. On a perusal of the case, it is seen that thereafter the matter was posted on 27.2.2019 and 08.3.2019 under the same caption and on these dates also neither the applicants nor the counsel for the applicants was present. It is also noted that this is 2014 matter and the respondents have filed their reply on 02.9.2016.

2. However, when the matter is called today, neither the applicants nor the counsel for the applicants is present even on second call, which shows that they are not interested in prosecuting the case.

3. Hence, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)
18.03.2019

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